

District Environmental Action Plan for Mehsana District



(As per Hon'ble NGT order in
O.A.No.710-713/2017 dated 15.07.2019)

Prepared by. District Environment committee, Mehsana

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	District Environment Committee	

1. INTRODUCTION

Mehsana District is situated in North part of Gujarat. The district is encompassed by 23.02 and 24.09 North Latitude & 71.21 and 75.52 East Longitude. It has common boundaries with five other districts of Gujarat State. The District is surrounded by Banaskantha District in North, Ahmedabad and Patan District in South & West respectively and Sabarkantha and Gandhinagar District in East. The geographical area of the Mehsana district is 4484.10 sq. kms. The district is divided into ten Talukas. There are seven municipalities and 614 villages in Mehsana district. Total population of Mehsana district is 20.35 lacs and literacy rate is 84.76%.

Hon'ble National Green Tribunal in O.A.No. 710-713 / 2017 dated 15.07.2019 ordered constitution of District Committee (as a part of District Planning Committee under Article 243 ZD) under Articles 243 G, 243 W, 243 ZD read with Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules, 2016.

In the above said order, it is stated that among others: -

'Chief Secretaries may personally monitor compliance of environmental norms (including BMW Rules) with the District Magistrate once every month. The District Magistrates may conduct such monitoring twice every month. We find it necessary to add that in view of Constitutional provisions under Articles 243 G, 243 W, 243 ZD read with Schedules 11 and 12 and Rule 15 of the Solid Waste Management Rules,2016 it is necessary to have a District Environment Plan to be operated by a District committee (as a part of District Planning Committee under Article 243 ZD)'

In this regard, Principal Secretary to Government / Chairman (FAC) vide D.O. letter dated 26.07.2019 requested District Collectors to prepare District Environmental plans by constituting District Committee (as a part of District Planning Committee under Article 243ZD) with representatives from Panchayats, Local Bodies, Regional Officers, State PCB and a suitable officer representing the administration, which may in turn be chaired and monitored by the District Collector / District Magistrate twice every month and shall host the same in the website for a period of one year on or before 01.08.2019 & furnish Monthly Progress Report to Chief Secretary to Government every month and copy of the same earmarked to GPC Board accordingly.

As per the directions, District committee was formed in the Mehsana District comprising of following members to evolve and execute District Environmental Plan.

The District Environment Plans cover the following environmental issues:

1. Solid Waste Management
2. Biomedical Waste Management
3. Plastic Waste Management
4. Construction and Debris Waste (C & D)
5. Rejuvenation of Polluted River Stretches
6. Industrial Pollution Control
7. Utilization of Treated Sewage
8. Conservation of Water Bodies
9. Air Quality Management Plan
10. E-Waste Management
11. Mining (Prevention of Sand Mining)
12. Noise Pollution Management Plan

2. Waste Management Plan

2.1 Solid Waste Management

The Ministry of Environment, Forest and Climate Change, Government of India has notified the Solid Waste Management Rules, 2016. As per the Rules, the role of local body has been specified as per Rule 15 of Solid Waste Management Rules, 2016 and as per Rule 16 of the said Rules, Gujarat Pollution Control Board is responsible to enforce these Rules through local bodies.

With respect to effective implementation of Solid Waste Management Rules, 2016, Hon'ble NGT had laid down several orders, of which, Hon'ble National Green Tribunal, Principal Bench on 22nd December 2016 has passed judgment in Original Application No.199 of 2014 filed by Mrs. Almitra Patel with regard to Solid Waste Management.

Further, for effective implementation of the said Rules, the Hon'ble NGT in its orders dated 31.08.2018 had constituted Apex Committee, Regional Committee and State Committee.

Solid Waste generation in Mehsana District:

In Mehsana District, there are seven Nagarpalikas (namely Mehsana, Unjha, Visnagar, Vijapur, Vadnagar, Kheralu and Kadi). The Solid Waste Generated from the said local bodies is being collected Door to door. The wet solid waste is either composted or micro composted. The plastic waste is collected and partly recycling and the inert material is disposed on the solid waste dump site. In Mehsana district, scientific solid waste disposal land fill site is yet not developed.

As per Hon'ble NGT order dated 15.07.2019 in O.A. No. 710-713/2017, the detailed guidelines to be followed in respect of Solid Waste Management Rules, 2016 are illustrated below:

Sr. No.	Responsibility of District Committee	Plan of Action	Stake holders responsible
1.	Collection, Segregation and treatment of solid waste	To carry out 100% door to door collection with segregation at source. Quantification of generation of solid wastes (Biodegradable, Non-biodegradable, inert etc.). Methodology of composting, bio-methanation, waste to energy etc. to be adopted. Domestic hazardous waste such as discarded paint drums, used batteries, CFL bulbs etc. to be collected separately and handed over to Hazardous Waste Disposal facilities authorized by the GPCB.	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat)
2.	Issue of Authorisation	Local bodies generating solid waste	All Chief officers of

	under SWM Rules,2016	greater than 5 tons/day shall obtain Authorisation as per SWM Rules, 2016 No. of ULBs obtained Authorization NIL as on 31/12/2019.	Nagarpalikas All Executive Officers (Taluka Panchayat) PCB, Gujarat
3.	Air Quality Monitoring, Water Quality Monitoring of dumpsites & Compost quality as per Schedule I & II of SWM Rules, 2016 at all Corporations and Nagarpalikas	To carry out Air Quality Monitoring, Water Quality Monitoring (ground water) & Compost quality in and around processing facilities & dumpsites as per Schedule I & II of SWM Rules, 2016 at all Corporations and sensitive /ecological Municipalities Periodicity of Water Quality Monitoring: Summer, Monsoon and Post Monsoon.	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat) PCB, Gujarat Executive Engineer, GWSSB Executive Engineer, Irrigation
4.	Creating Awareness to the public at all the districts through Special Task Force constituted as per. Hon'ble NGT Principle bench, New Delhi original Application No.606/2018, dated.16/01/2019.	Special Task Force shall periodically review once in a month on the status of creating awareness and also on the prevention of dumping of solid waste and discharge of sewage in water bodies, action against open burning of solid wastes etc. Awareness shall be carried out through Eco-clubs in Schools, NSS & NCC in colleges	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat) PCB, Gujarat Public Relation Officer, District Mehsana Education Officer, District Level District legal services Authority (DLSA), Mehsana Superintendent of Police, Mehsana

Solid Waste Management Plan is attached as Annexure-I

2.2 Plastic Waste Management:

In Mehsana District, there are seven Nagarpalikas. The local bodies are directed to ensure that the plastic waste generated from the all the local bodies are to be segregated and recyclable plastic waste are sold to the recyclers and the remaining inert are disposed for landfill.

In order to give thrust on plastic waste minimization, source segregation, recycling, involving waste pickers, recyclers and waste processors in collection of plastic waste fraction either from households or any other source of its generation or intermediate material recovery facility and adopt polluters pay principle for the sustainability of the Waste Management system, MoEF&CC has notified Plastic Waste Management Rules, 2018 as amended.

These rules shall apply to every waste generator, local body, Village Panchayat, manufacturer, Importers and producers.

With respect to effective implementation of Plastic Waste Management Rules, 2016, Hon'ble NGT had laid down several orders, of which, Hon'ble NGT in its order Dated. 12.03.2019 in Original Application No.

247/2017 among other things has directed all the States to prepare respective action plans for compliance of Rules and the same was submitted to the CPCB on 01.05.2019.

The Action plan to be followed in respect Plastic Waste Management Rules 2016 as amended are given below:

Sr. No.	Responsibility of District Committee	Plan of Action	Stake holders responsible
1.	Segregation and Quantification of Plastic Wastes	No. of Material Recovery facilities established, quantity received and sent for beneficial uses. Quantification of generation of plastic wastes	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat PCB, Gujarat
2.	Channelizing the collected waste plastics(T/M)	Recycling of waste plastics Mixed with bitumen for Road laying Co-processing in cement plants Pyrolysis plants	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat) Regional Officer, GPCB
3.	Issue of Registration as per PWM Rules, 2018 as amended	No. of recycling units identified for Registration, and issued with Registration as on 31/12/2019 No. of multi layered plastic units identified for Registration and issued with Registration as on 31/12/2019.	PCB, Gujarat
4.	Action regarding User & Throwaway Plastic ban	Zone wise surprise inspections will be carried out once in a month and if any banned use & throwaway plastic manufacturers found, Directions for Closure & disconnection of power supply will be effected.	All Chief officers of Nagarpalikas All Executive Officers (Taluka Panchayat) PCB, Gujarat
5.	Awareness creation	Awareness shall be carried out through Eco clubs in Schools, NSS & NCC in colleges	Education officer, Mehsana PCB, Gujarat NGOs

Plastic Waste Management Plan is attached as Annexure-II

2.3 Construction and Debris (C & D) Waste Management:

In Mehsana district, municipalities and town panchayats are advised to ensure that the Construction and Demolition wastes are disposed without affecting the Environment.

As per Hon'ble NGT order dated: 15.07.2019 in OA. No. 710 – 713 /2017, the detailed guidelines to be followed in respect of C&D Waste Management Rules, 2016 by the District Committee as given below:

Sr. No.	Responsibility of District Committee	Plan of Action	Stake holders responsible
1.	Handling of construction and demolition waste	Identification & Establishment of site for Construction and Demolition processing facility	All Chief officers of Nagarpalikas All Executive Officers (Taluka

			Panchayat) Regional Officer, GPCB Mehsana
2.	Issue of Authorization	To grant authorization to C&D waste processing facility	PCB, Gujarat

Construction and Debris (C & D) Waste Management Plan is attached as Annexure-III

2.4 Biomedical Waste Management:

In Mehsana District, the Biomedical waste generated from the government and private health care facility is treated and disposed through the Common Bio Medical Waste Facility owned by M/s. Care BMW Incinerator who has common biomedical waste incineration facility located at Palavasana-Vadosan Road, Palavasana, Ta & Dist. Mehsana. The detailed guidelines to be followed in respect of Bio Medical Waste Management Rules, 2016 by the District Committee are given below:

Sr. No.	Responsibility of District Committee / District Level Monitoring Committee	Plan of Action	Stake holders responsible
1.	Inventerisation of Occupiers and data on bio-medical waste generation, treatment & disposal	Number of bedded and non-bedded Government and Private Health Care Facilities in the Districts Number of Blood Banks, Clinical labs in the Districts Veterinary Institution & Animal Husbandry Forensic Labs & RD labs etc.,	Chief District Health officer, Mehsana Health officer, Animal Husbandry, Mehsana PCB, Gujarat
2.	Issue of Bio Medical Waste authorization under Bio Medical Waste Management Rules 2016 and issue of consent under Water (P&CP) Act, 1974 as amended and under Air (P&CP) Act, 1981 as amended	As and when Inventerisation is added.	PCB, Gujarat
3.	In each district, promoting a full-fledged Common Bio Medical Waste Treatment Facilities within one Year	Set up of Common Bio Medical Waste Treatment Facilities (CBMWTFs) consisting of Incinerator having residence time of 2 seconds, shredder with autoclaving facility, sanitary landfills, ash pit etc.,	PCB, Gujarat
4.	Monitoring of compliance under Bio Medical Waste Management Rules, 2016	To Verify the number of dedicated collection vehicles matching with the quantity of Bio Medical Waste quantity generation and duration of travel	PCB, Gujarat CBMWTFs operators, Mehsana

		<p>To verify the operation of GPS in each of the dedicated vehicles and functioning of the tracking system in the respective CBMWTFs portal.</p> <p>verification of Autoclave & incinerable waste generated by HCFs through individual HCFs websites</p> <p>To ensure all the HCFs of hospitals, nursing homes, clinics, dispensaries, veterinary institutions, animal houses, pathological laboratories, blood banks, Ayush hospitals, clinical establishments, research or educational institutions, health camps, medical or surgical camps, vaccination camps, blood donation camps, first aid rooms of schools, forensic laboratories and research labs are collecting and sending the Bio Medical waste to common facility</p> <p>Unauthorized deep burial to be prevented.</p> <p>Periodic inspection at the CBMWTFs to verify the process parameters for the autoclave, incinerator are being followed.</p>	
5.	District Environmental Plans to be posted in the Website	District Environmental Plans of the District Planning Committee, Minutes of the Monthly Meeting shall be made available in the individual district Website under the name of District planning Committee for Environment Protection.	District Collector, Mehsana
6.	Monitoring of Monthly Reports	Monitoring of Monthly Reports to be submitted to Chief Secretary, Gujarat State every month.	District Collector, Mehsana PCB, Gujarat

(iv) Biomedical Waste Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
	Name of ULB		[name of ULB]	Mehsana, Unjha, Visnagar, Kadi, Kheralu, Vijapur, Vadnagar				

	Population		[Nos as per 2011 census]	453596				
BMW1	Inventory of Biomedical Waste Generation							
BMW1 a		Total no. of bedded Hospitals	[Nos] / [No inventory]	345	--	--	--	--
BMW1 b		Total no. of non-bedded HCF	[Nos] / [No inventory]	418	--	--	--	--
BMW1 c		Total no. Clinics	[Nos] / [No inventory]	418	--	--	--	--
BMW1 d		No of Veterinary Hospitals	[Nos] / [No inventory]	14	--	--	--	--
BMW1 e		Path labs	[Nos] / [No inventory]	71	--	--	--	--
BMW1f		Dental Clinics	[Nos] / [No inventory]	73	--	--	--	--
BMW1 g		Blood Banks	[Nos] / [No inventory]	3	--	--	--	--
BMW1 h		Animal Houses	[Nos] / [No inventory]	0	--	--	--	--
BMW1i		Bio-research Labs	[Nos] / [No inventory]	1	--	--	--	--
BMW1j		Others	[Nos] / [No inventory]	13	--	--	--	--
BMW2	Authorizatio n of HCFs by SPCBs / PCCs							
BMW2 a		Bedded HCFs	[Nos Authorized]	296	--	--	--	--
BMW2 b		Non-bedded HCFs	[Nos Authorized]	187	--	--	--	--
BMW3 a	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)							
BMW3 a		No of CBMWTFs	[Nos] / None	1	--	--	--	--
BMW3 b		Linkage with CBMWTFs	[Yes] / [no linkage]	YES	--	--	--	--

BMW3 c		Capacity of CBMWTFs	[Adequate] / [Not adequate]	ADEQUATE	--	--	--	--
BMW3 d		Requirements of CBMWTFs	[Require] / [not required]	Not required	--	--	--	--
BMW3 e		Captive Disposal Facilities of HCFs	[Nos] / [None]	None	--	--	--	--
BMW4	Compliance by CBMWTFs							
BMW4 a		Compliance to standards	[Meeting] / [Not meeting] / [NA]	Meeting	--	--	--	--
BMW4 b		Barcode tracking by HCFs / CBMWTFs	[100%] / [Partly %] / [None]	50%	50%	100%	50%	March 2020
BMW4 c		Daily BMW lifting by CBMWTFs	[Kg / day]	1600	--	--	--	--
BMW5	Status of Compliance by Healthcare Facilities							
BMW5 a		Pre-segregation	[100%] / [partly %] / [None]	100	--	--	--	--
BMW5 b		Linkage with CBMWTFs	[100%] / [partly %] / [None]	100	--	--	--	--

2.5 Hazardous waste management

“Hazardous waste” means any waste which by reason of characteristics such as physical, chemical, biological, reactive, toxic, flammable, explosive or corrosive, causes danger or is likely to cause danger to health or environment, whether alone or in contact with other wastes or substances.

Sr. No	Action Points	Strategy and approach	take holders responsible
1.	Preparation of 'Inventory of Hazardous Waste Generators'	Including Manufacturer /recycler/refurbished /handler of Lead Acid battery, and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001.	Regional Officer -GPCB Mehsana All Chief officer of Nagarpalikas PCB, Gujarat
2.	Awareness/training of Waste Generators	ULBs take necessary steps for public awareness and importance of segregation of potentially hazardous domestic waste. Training on Handling/disposal will be provided to informal sector persons who are engaged in trading, dismantling, and recycling of e-waste/batteries.	PCB, Gujarat All Chief officer of Nagarpalikas
3.	Authorization of Industries	To grant authorisation for storage, transport and disposal of hazardous waste.	PCB, Gujarat
4.	Waste deposition centres for domestic hazardous waste	ULBs will establish waste deposition centres for domestic hazardous waste and give direction for waste generators to deposit domestic hazardous wastes at this centre for its safe disposal.	All Chief officer of Nagarpalikas
5.	Monitoring of Compliance	To monitor the compliance of the provisions of Hazardous Waste Management Rules.	PCB, Gujarat

(v) Hazardous Waste Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
HW1	Inventory of Hazardous Waste							
HW1a		No of HW Generating Industry	[Nos.]	456	--	--	--	--
HW1b		Quantity of HW	[MT/Annum]	565029	--	--	--	--

HW1c		Quantity of Incinerable HW	[MT/Annum]	12026	--	--	--	--
HW1d		Quantity of land-fillable HW	[MT/Annum]	86552	--	--	--	--
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]	433055	--	--	--	--
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites							
HW2a		No of HW dumpsites	[Nos] / [None]	None	--	--	--	--
HW2c		Probable Contaminated Sites	[Nos] (provide list)	0	--	--	--	--
HW3	Authorization by SPCBs/PCCs							
HW3a		No of industries authorized	[Nos]	456	--	--	--	--
HW3b		Display Board of HW Generation in front of Gate	[Nos]	456	--	--	--	--
HW3	Availability of Common Hazardous Waste TSDF							
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]	Sent to Other District within State	--	--	--	--
HW3b		Industries linkage with TSDF	[Nos.]	170	--	--	--	--
HW4	Linkage of ULBs in District with Common							

	TSDF							
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]	No		NO		March-2021

2.6E-waste management

Electronic waste or E-waste describes discarded electrical or electronic devices. Used electronics which are destined for refurbishment, reuse, resale, salvage recycling through material recovery or disposal are also considered e-waste

At present E-waste management is in nascent stage in the district and only informal trading, dismantling, and recycling of e-waste exists in the District.

Sr No	Action Points	Strategy and approach	Stake holders Responsible
1.	Collection of E-Waste	Collection Centre to be established by ULBs in District Door to door collection • Authorizing E-Waste collectors	All Chief officer of Nagarpalikas
2.	Control E-Waste related pollution and Awareness	Creation of Awareness on E-Waste handling and disposal	District Administration, All Chief officer of Nagarpalikas NGOs

(vi) E-Waste Waste Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
EW1	Status of facilitating authorized collection of E-Waste							

EW1 a		Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]	NO						No	Yes	100%	March-2021
EW1 c		Collection centres established by ULB in District	[Nos] / [None]	NO						No	Yes	100%	March-2021
EW1 d		Collection centres established by Producers or their PROs in the District	[Nos] / [None]	No						--	--	--	--
EW1 e		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]	No						No	Yes	100%	March-2021
EW1f		No of authorized E-Waste recyclers / Dismantler	[Nos] / [None]	2						--	--	--	--
EW2	Status of Collection of E-Waste												
EW2 a		Authorizing E-Waste collectors	[Authorized] / [None]	None						--	--	--	--
EW2 b		Involvement of NGOs	[Yes] / [No] / [Nos]	No						--	--	--	--
EW2 c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centres.	[Yes] / [No] / [Nos]	NO						--	--	--	--

EW2 d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]	No	No	Yes	100%	March-2021
EW4	Control E-Waste related pollution							
EW4 a		Does informal trading, dismantling, and recycling of e-waste exists in District	[Yes] / [No]	No	--	--	--	--
EW4 b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]	0	--	--	--	--
EW4 c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]	0	--	--	--	--
EW5	Creation of Awareness on E-Waste handling and disposal							
EW5 a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No	--	--	--	--
EW5 c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Yes	--	--	--	--

3 Water Quality Management Plan

Central Pollution Control Board in association with State Pollution Control Boards monitors the water quality of major Rivers and Lakes under the Global Environmental Monitoring System (GEMS) and Monitoring of Indian National Aquatic Resources System (MINARS) programme.

Based on the consolidated reports of GEMS and MINARS during the year 2005 to 2011, the CPCB has identified 351 polluted river stretches in the country.

Polluted River Stretches in Gujarat:

- For Gujarat, CPCB has identified 20 numbers of Polluted River Stretches based on the Bio-Chemical Oxygen Demand (BOD).
- Hon'ble NGT (PB) has directed all the States and Union Territories to prepare action plans within 31.01.2019 for bringing all the polluted river stretches to be fit at least for bathing purposes (i.e., BOD < 3mg/l & FC < 500 MPN/100ml) within six months from the date of finalisation of the action plans and subsequently the time limit extended for two years i.e. within 31.03.2021 vide its order dated 08.04.2019.
- As per CPCB identification, no polluted river stretches in Mehsana district. However, the local body officers are advised to ensure that all the encroachments are removed in the river such as Khari, Rupen and Pushpavati etc. Moreover, the local bodies have been directed to ensure that no sewage is discharged in to the river.

2.0 Water Quality Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
WQ1	Inventory of water resources in District							
WQ1a		Rivers	[Nos] and [Length in Km]	4 No. Rivers and 395 Km length	--	--	--	--
WQ1b		Length of Coastline	[in Km]	0	--	--	--	--
WQ1c		Nalas/Drains meeting Rivers	[Nos]	70	--	--	--	--
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]	2512Nos. and 12145 Hectares	--	--	--	--
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)	78.638	--	--	--	--

	Control of Groundwater Water Quality							
WQ2a		Estimated number of bore-wells	[Nos]	11220	--	--	--	--
WQ2b		No of permissions given for extraction of groundwater	[Nos]	60	--	--	--	--
WQ2c		Number of groundwater polluted areas	[Nos]	0	--	--	--	--
WQ2d		Groundwater Availability	[adequate] / [not adequate]	adequate	--	--	--	--
WQ3	Availability of Water Quality Data							
WQ3a		Creation of monitoring cell	[Yes] / [No]	Yes	--	--	--	--
WQ3b		Access to Surface water and groundwater quality data at DM office	[Available] or [Not available]	Available	--	--	--	--
WQ4	Control of River side Activities							
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Fully Controlled	--	--	--	--
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Fully Controlled	--	--	--	--

WQ4c		Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]	Measures taken	--	--	--	--
WQ5	Control of Water Pollution in Rivers							
WQ5a		Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	49%				Mar -21
WQ5b		Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]	Not applicable	--	--	--	--
WQ5c		No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]	0	--	--	--	--
WQ6	Awareness Activities							
WQ6a		District level campaigns on protection of water quality	[Nos in previous year]	0	--	--	--	Mar ch-2021
WQ6b	Oil Spill Disaster Contingency Plan							
WQ6a		Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]	Not applicable	--	--	--	--
WQ6b		Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]	Not applicable	--	--	--	--

WQ7	Protection of Flood plains							
WQ7a		Encroachment of flood plains is regulated.	[Yes] / [No]	Yes	--	--	--	--
	Rainwater Harvesting							
WQ8a		Action plan for Rain water harvesting	[Implemented] / [Not implemented]	Implemented	--	--	--	--

4 Domestic Sewage Management Plan

Domestic untreated sewage being discharged in to river Khari, Rupen, Pushpavati, Oxidation pond etc. and same is used for irrigation purpose through pumping. The concerned authorities were directed to complete the work to stop any wastewater discharge in to river during the District Environmental Actions Plan Committee meetings. Also, the GPCB has been directed to monitor any domestic as well as industrial discharge into the said rivers. Moreover, the Local bodies have been directed to ensure that no sewage is discharged into the river.

Sr. No.	Responsibility of District Committee	Plan of Action	Stake holders responsible
1.	Domestic wastewater discharge	To provide STP and to utilize treated sewage as per State Government policy	All Chief officer of Nagarpalikas

3.0 Domestic Sewage Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
SM1	Inventory of Sewage Management							
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	46.7	--	--	--	--
SM1b		No of Class-II towns and above	[Nos]	3	--	--	--	--
SM1c		No of Class-I towns and above	[Nos]	1	--	--	--	--
SM1d		No of Towns needing STPs	[Nos]	4	4	4	4	March-21
SM1e		No of Towns STPs installed	[Nos]	0	0	4	4	March 2021

SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0	--	--	--	--
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	46.7	46.7	0	46.7	March-21
SM1h		Quantity of sewage flowing into lakes	[MLD]	0	--	--	--	--
SM1i		No of industrial townships	[Nos]	5	--	--	--	--
SW2	Adequacy of Available Infrastructure for Sewage Treatment							
SM2a		% sewage treated in STPs	[Automatic]	0	STP Under construction	--	--	March 2021
SM2b		Total available Treatment Capacity	[MLD]	0	--	--	--	--
SM2c		Additional treatment capacity required	[MLD]	46.7	46.7	46.7	46.7	March 2021
SM3	Adequacy of Sewerage Network							

SM3a		No of ULBs having partial underground sewerage network	[Nos]	7	--	--	--	--
SM3b		No of towns not having sewerage network	[Nos]	0	--	--	--	--
SM3c		% population covered under sewerage network	[Automatic]	99%	99%	100%	1%	March-21

5 Industrial Wastewater Management Plan:

Mehsana district is known for industries of various sectors such as Pharmaceutical Formulation, Metals, chemicals, Automobile manufacturing and its allied Engineering, Foundries, Steel Re-Rolling and Common Biomedical Waste Incinerator Facilities for disposal of Biomedical Waste and decontamination facility for treatment of discarded containers and plastic bags etc. Major industries are located in kadi and Chhatral-Mehsana highway road and some big industrial units located in remote places.

The details of Industries located in Mehsana District as follows:

Category	Number of Industries
Red	304
Orange	529
Green	359
Total	1192

All the units generating wastewater are provided with Effluent Treatment Plant to control water pollution.

4.0 Industrial Wastewater Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
IWW1	Inventory of industrial wastewater Generation in District							
IWW1a		No of Industries discharging wastewater	[Nos]	93	--	--	--	--
IWW1b		Total Quantity of industrial wastewater generated	[MLD]	31.938	--	--	--	--
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]	0	--	--	--	--

IWW1d		Quantity of untreated or partially treated IWW discharged into lakes	[MLD]	0	--	--	--	--
IWW1e		Prominent Type of Industries	[Agro based] / [Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number	[Agro based] / [Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Mining] / [Automobile]	--	--	--	--
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]	No CETPs	--	--	--	--
IWW2	Status of compliance by Industries in treating wastewater							
IWW2a		No of Industries meeting Standards	[Nos]	76	--	--	--	--
IWW2b		No of Industries not meeting discharge Standards	[Automatic]	17				Action taken against defaulte

									r Industry
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]	3					Action taken against defaulte r Industry
AWW4	Status of Action taken for not meeting discharge standards								
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]	1	--	--	--	--	
IWW4b		No of industries where Environmental Compensation was imposed By SPCBs	[Nos]	4	--	--	--	--	

6 Air Quality Management Plan

Main Sources of Air pollution in the district are Industrial (Brick Industry/crusher), Vehicular traffic, and Domestic cooking (Rural areas). This plan aims to reduce the sources and amount of pollutants responsible for reducing the ambient air quality.

Sr. No	Point of Action	Strategy and approach	Responsible holders
1	Air Quality Monitoring and Collection of data	To be monitor by GPCB for air quality GPCB will be requested to set up facility in Mehsana district to Monitor Air Quality	PCB, Gujarat
2	Inventory of Air Pollution Sources	Inventory of potential Air Polluting Sources will be made for better monitoring.	PCB, Gujarat
3	Monitoring of polluting vehicle	Station will be given for setting up more Auto Emission Testing Centres in the district in addition to the existing centres. RTO will ensure that all Auto Emission Testing Centres functions as per Govt. norms.	RTO, Mehsana Police department, Mehsana
4	Monitoring of compliance by Industries/Brick kilns	To be monitor	PCB, Gujarat
5	Creation of Awareness	Public awareness to be created with participation of NGOs, students.	District Administration/ NGOs RTO PCB, Gujarat

5.0 Air Quality Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
AQ1	Availability of Air Quality Monitoring Network in District							
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	1	--	--	--	--

AQ1 c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	0	--	--	--	--
AQ2	Inventory of Air Pollution Sources							
AQ2 a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate]	--	--	--	--
AQ2 b		No of Non-Attainment Cities	[Nos] / [None]	None	--	--	--	--
AQ2 c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	Not applicable	--	--	--	--
AQ3	Availability of Air Quality Monitoring Data at DMs Office							
AQ3 a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	Available	--	--	--	--
AQ4	Control of Industrial Air Pollution							
AQ4 a		No of Industries meeting Standards	[Nos]	968	--	--	--	--
AQ4 b		No of Industries not meeting discharge Standards	[Nos]	16				Action taken against defaulter Industry
AQ5	Control of							

	Non-industrial Air Pollution sources							
AQ5 a		Control open burning of Stubble –during winter	[Nos of fire incidents]	0	--	--	--	--
AQ5 b		Control Open burning of Waste – Nos of actions Taken	[Nos]	1	--	--	--	--
AQ5 c		Control of forest fires	[SOP available] / [No SoP]	No SOP	--	--	--	March-2021
AQ5 d		Vehicle pollution check centres	[% ULBs covered]	100%	--	--	--	--
AQ5 e		Dust Suppression Vehicles	[% ULBs covered]	0	--	--	--	March-2021
AQ6	Development of Air Pollution complaint redressal system							
AQ6 a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]	Available	--	--	--	--

7 Mining Activity Management plan

Mining Activity Management plan for the district is as follows

Sr. No	Action Points	Strategy and approach	Stake holders responsible
1	Preventing illegal mining	Identification of illegal mining	Mining Department
2	Monitoring	Checking for Violation of approved mining plan/environmental norms	PCB, Gujarat Mining Department, Mehsana

6.0 Mining Activity Management plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	Current status	Desirable Level	GAP	Time limit for GAP
MI1a	Inventory of Mining in District							
MI1a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify]	Open cast building stone and ordinary sand mining	--	--	--	--
			Multiple selection in order of magnitude of operations		--	--	--	--
MI1b		No of Mining licenses given in the District	[Nos]	155 lease	--	--	--	--
MI1c		Area covered under mining	[Sq Km]	4.8741 Sq.Km	--	--	--	--
MI1d		Area of District	[Sq Km]	4484.10 Sq.Km.	--	--	--	--
MI1e		Sand Mining	[Yes] / [No]	Yes	--	--	--	--
MI1f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]	River bed (1.7727 Sq Km)	--	--	--	--

MI2	Compliance to Environmental Conditions							
MI2a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	130 Lease	--	--	--	--
MI2b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	1	--	--	--	--
MI3a	Mining related environmental Complaints							
MI3b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]	2	--	--	--	--
MI4	Action against non-complying mining activity							
MI4a		No of Mining operations suspended for violations to environmental norms	[Nos]	04 lease	--	--	--	--
MI4b		No of directions issued by SPCBs	[Nos]	1	--	--	--	--

8 Noise Pollution Management Plan

Noise can be defined as unwanted or undesired sound and Noise pollution simply means when there is a lot of noise in the environment which is consequentially harming the environment. Noise pollution affects active and passive recipients when noise levels cross certain safe boundaries. Noise pollution affects both human health and behaviour. Noise pollution also impacts the health and well-being of wildlife.

Sr. No	Action Points	Strategy and approach	take holders responsible
1	Noise level Monitoring	PCB or its authorized Agency will conduct Noise Level Monitoring. Monitoring equipment/ noise measuring devices will be procured.	PCB, Gujarat Police Department
2	Categorization of areas	Categorisation of areas into industrial, commercial residential or silence areas/zones will be completed soon. Sign boards will be installed in Silent zones.	All Chief officer of Nagarpalikas
3	Restriction on use of loud speakers	Loud speaker or a public address system will not have allowed to be used without obtaining written permission from the authority. A loud speaker will not be allowed at night hours (between 10.00 p.m. to 6.00 a.m.) Special team for monitoring during festivals.	District Administration
4	Monitoring of polluting vehicle	RTO will take steps for monitoring/ checking of vehicles to ensure environmental norms are followed by the vehicles.	RTO, Mehsana
5	Creation of Awareness	Steps will be taken to make awareness	NGOs

7.0 Noise Pollution Management Plan								
No.	Action Areas	Details of Data Requirement	Measurab le Outcome	Please enter Measurab le Outcome for District	Curren t status	Desirabl e Level	GAP	Time limit for GAP
NP1	Availability Monitoring equipment							

NP1a		No. of noise measuring devices with district administration	[Nos] / [None]	None	None	100%	100%	March-2021
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]	1	--	--	--	--
NP2	Capability to conduct noise level monitoring by State agency / District authorities							
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]	Available	--	--	--	--
NP2	Management of Noise related complaints							
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]	2	--	--	--	--
NP2b		No of complaints redressed	[Nos]	2	--	--	--	--
NP3	Compliance to ambient noise standards							
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]	Occasional	--	--	--	--
NP3b		Noise monitoring study in district	[carried out] / [not carried out]	Carried out	--	--	--	--
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]	Installed	--	--	--	--

9 Conclusion

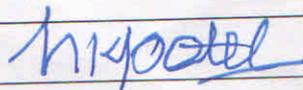
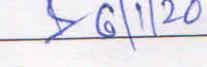
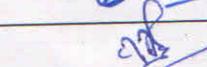
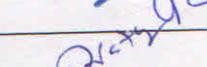
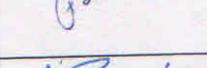
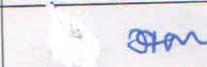
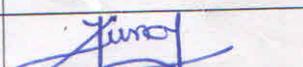
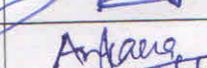
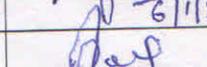
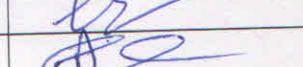
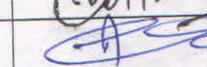
Efforts have been made to make a District Environmental Plan in line with the model District Environment Plan of CPCB covering the topics given therein. The users of this Plan should bear in mind that this plan is not a substitute to Govt. rules and regulations but a skeletal framework with action points and roles and responsibilities of stakeholders. These are only suggestive but not exhaustive.



H K Patel

Collector & District Magistrate
Mehsana &
Chairman of the DEP committee

This district environment action plan is finalised in 3rd meeting held on 06/01/2020

District Environment committee, Mehsana			
Sr. No.	Name	Designation	Sign
1.	District Collector, Mehsana	Chairman	
2.	District Development Officer, Mehsana	Member	
3.	District Superintendent of Police, Mehsana.	Member	
4.	Resident Additional Collector, Mehsana	Member	
5.	Deputy Conservator of Forest, Mehsana	Member	-
6.	Regional Officer, GPCB Mehsana	Convener	
7.	Chief District Health Officer, Mehsana	Member	
8.	Agricultural officer, Agricultural Department, Mehsana	Member	
9.	Assistant Geologist, Mehsana	Member	
10.	Ex. Engineer, Gujarat Water supply and sewerage board, Mehsana	Member	
11.	Regional Manager, GIDC Mehsana	Member	
12.	Ex. Engineer state irrigation Department, Mehsana	Member	
13.	Ex. Engineer panchayat Irrigation Department, Mehsana	Member	
14.	Regional Transport Officer, Mehsana	Member	
15.	Divisional Controller, State Transports Department, Mehsana	Member	
16.	Chief Officers, Mehsana Nagarpalika	Member	
17.	Chief Officers, Kadi Nagarpalika	Member	
18.	Chief Officers, Visnagar Nagarpalika	Member	
19.	Chief Officers, Vijapur Nagarpalika	Member	
20.	Chief Officers, Unjha Nagarpalika	Member	
21.	Chief Officers, kheralu Nagarpalika	Member	
22.	Chief Officers, Vadnagar Nagarpalika	Member	
23.	President, Industrial Association Dediyaan, Mehsana, kadi, kukarwada, Ranasan, Gozariya and Visnagar	Member	

1.0 Waste Management Plan											
(i) Solid Waste Management Plan (for each ULB)											
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULB 1	ULB 2	ULB 3	ULB 4	ULB 5	ULB 6	ULB 7
	Name of Urban Local Body (ULB)		[name of ULB]	Mehsana, Unjha, Visnagar, Kadi, Kheralu, Vijapur, Vadnagar	Mehsana nagarpalika	Unjha Nagarpalika	visnagar Nagarpalika	kadi Nagarpalika	Kheralu Nagarpalika	Vijapur Nagarpalika	Vadnagar Nagarpalika
	No of ULBs in the District		[Nos]	7	7	7	7	7	7	7	7
	Population		[Nos as per 2011 census]	458596	184991	57108	63073	78228	21848	25558	27790
SW1	Report on inventory of total solid waste Generation										
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	155.5	88	14	20	15	5.5	5	8
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	88.84	52	8	14	7	2.5	1.5	3.84

SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	51.5	36	4	4	2	2	0.5	3
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	9.36	4	1.5	2	0.66	0.5	0.5	0.2
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	3	Not estimated	Not estimated	Not estimated	2	Not estimated	1	not estimated
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	6.5	0.5	Not estimated	Not estimated	2	Not estimated	4	not estimated
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	1	no facility	No facility	0.8	0	No Facility	0.2	no facility
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated	Qty not estimated	Qty. not estimated					
SW1i		No of Old dump sites	[Nos] or [None]	4	1	1	0	1	0	1	0

SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	270500	250000	500	5000	1000	1000	10000	3000
SW1k		No of Sanitary landfills	[Nos] or [None]	None	None	None	None	None	None	None	None
SW1l		No of wards	[nos]	58	11	9	9	9	6	7	7
SW2	Compliance by Bulk Waste Generators										
SW2a		No of BW Generators	[numbers] or [inventory not done]	5	inventory not done	0	2	2	0	1	0
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	1	No data	No data	1	No data	No data	No data	No data
SW3	Compliance in segregated waste Collection SW Collection										
SW3a		Total generation	[Automatic] from SW1a	155.5	88	14	20	15	5.5	5	8
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	52.6	36	4	4	2	2	2	2.6

SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	89.3	52	8	14	7	2.5	3	2.8
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	11.86	4	1.5	2	0.66	2	1.5	0.2
SW4	Waste Management Operations										
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	100%	100%	100%	100%	100%
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	5%	5%	0%	5%	10%	not initiated	10%	0%
SW4c		Manual Sweeping	[100%] / [partial%]	96%	95%	100%	95%	90%	100%	90%	100%
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	84%	75%	75%	70%	100%	70%	100%	100%
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	not initiated							
SW4f		Composting operation	[% of WW] / [not initiated]	13%	Intiated	20%	intiated	25%	initated	40%	not initiated

SW4g		MRF Operation	[MRF used] / [not installed]	MRF Used							
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	No SLF							
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated							
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	not initiated							
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	Intiated	Yes					
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated							
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	not initiated	not imitated	Not Initiated	not imitated				
SW4n		Involvement of NGOs	[initiated] / [not initiated]	not initiated	not initiated	not initiated	intiated	initiated	initiated	Intiated	Intiated
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	not initiated	not imitated						
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated							

SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	initiated	initiated	initiated	initiated	Not Initiated	Initiated	not initiated
SW5	Adequacy of Infrastructure										
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	48	20	14	3	1	3	2	5
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	32	2	0	6	16	2	3	3
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	YES	YES	YES	YES	YES	Yes	40%
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	5	2	0	1	1	1	0	0
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	2	0	not required	1	0	not required	Not required	1
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	Not Available	Not Available	Required	Not Available	Not Available	Not Available	Not Available
SW5h		Composting units	[Nos. Required] / [Nos. Available]	11	5	1	4	1	Required	Not Available	Not Available

SW7	Adequacy of Financial Status of ULB										
SW7a		CAPEX Required	[INR] / [Not required]	20.54 cr	12 Cr	--	256 lacs	470.74 Lacs	128 lacs	--	--
SW7b		OPEX	[INR per Year] / [% of requirement]	3.10 cr	1.44 Cr	--	40 Lacs	24 Lacs	54 lacs	2400000	24 Lacs
SW7c		Adequacy of OPEX	[Yes] / [No]	No	No	No	No	No	No	No	No
(ii) Plastic Waste Management (for each ULB)											
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB 1	ULB 2	ULB 3	ULB 4	ULB 5	ULB 6	ULB 7
	Name of ULB		[name of ULB]	Mehsana, Unjha, Visnagar, Kadi, Kheralu, Vijapur, Vadnagar	Mehsana nagarpalika	Unjha Nagarpalika	visnagar Nagarpalika	kadi Nagarpalika	Kheralu Nagarpalika	Vijapur Nagarpalika	Vadnagar Nagarpalika
	Population		[Nos as per 2011 census]	453596	184991	57108	63073	73228	21848	25558	27790

PW1	Inventor y of plastic waste generati on											
PW1a		Estimate d Quantity of plastic waste generate d in District	[MT/day] / [Not Estimate d]	4.84	0.7	0.7	1.5	0.44	0.9	0.2	0.4	
PW2	Impleme ntation of Collectio n											
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%								
PW2b		Segregat ed Waste collection	[100%] / [partial %]	54%	75%	75%	50%	15%	50%	45%	70%	

PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used	MRF Used	MRF Used	MRF Used	MRF used	MRF Used	MRF Used
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	72	23	23	5	Not initiated	5	16	Initiated
PW2e		PW collection Centers	[Nos] / [not established]	10	1	1	2	2	2	1	1
PW3	Establishment of linkage with Stakeholders										
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	1	Not Established	1	Not Established				

PW3b		Established linkage with NGOs	[Nos] / [not established]	3	Not Established	Not Established	1	Not Established	Not Established	Not established	2
PW4	Availability of facilities for Recycling or utilization of PW										
PW4a		No. of PW recyclers	[Nos]	3	0	0	2	0	0	0	1
PW4b		No Manufacturers	[Nos]	0	0	0	0	0	0	0	0
PW4c		No of pyrolysis oil plants	[Nos]	0	0	0	0	0	0	0	0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0	0	0	0	0	0	0
PW4e		Use in road making	[Quantity MT used per Month]	0	0	0	0	0	0	0	0

PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented							
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners										

PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	None	None	None	None	None	None	None
(iii) C&D Waste Management											
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB 1	ULB 2	ULB 3	ULB 4	ULB 5	ULB 6	ULB 7
	Name of ULB		[name of ULB]	Mehsana, Unjha, Visnagar, Kadi, Kheralu, Vijapur, Vadnagar	Mehsana	Unjha Nagarpalika	Visnagar Nagarpalika	Kadi Nagarpalika	Kheralu Nagarpalika	Vijapur Nagarpalika	Vadnagar Nagarpalika
	Population		[Nos as per 2011 census]	453596	184991	57108	63073	73228	21848	25558	27790
CD1	Inventory of C&D waste generation										
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	9.36	4	1.5	2	0.66	0.5	0.5	0.2

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 1	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	Mehsana nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	184991				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	88	88	100	0	0
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	52	52	100	10	Dec-20
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	36	36	100	100	Dec-20
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	4	4	4	0	0
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	Not estimated	Not estimated	0	0	0
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	0.5	0.5	0.5	0	0
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	no facility	no facility	100%	100%	Dec-20
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated	0	0	0	0

SW1i		No of Old dump sites	[Nos] or [None]	1	1	1	0	0
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	250000	250000	250000	250000	Dec-20
SW1k		No of Sanitary landfills	[Nos] or [None]	None	None	1	1	Dec-20
SW1l		No of wards	[nos]	11	11			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	inventory not done	inventory not done	0	0	Dec-20
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data	No data	0	0	Dec-20
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	88	88	88	0	0
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	36	36	36	0	Dec-20
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	52	52	100%	10%	Dec-20
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	4	4	4	0	0
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	0%
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	5%	5%	25%	20%	Dec-20
SW4c		Manual Sweeping	[100%] / [partial%]	95%	95%	100%	5%	Dec-20
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	75%	75%	100%	25%	Dec-20
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	not initiated	not initiated	not initiated	0	0

SW4f		Composting operation	[% of WW] / [not initiated]	Initiated	initiated	100%	80%	Dec-20
SW4g		MRF Operation	[MRF used] / [not installed]	MRF Used	1	1	0	0
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	1	1	Dec-20
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	DPR prepared	100%	100%	Dec-20
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	not initiated	not initiated	1	1	Dec-20
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	not initiated	1	1	Dec-20
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	23	23	0	0
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	not initiated	not initiated	0	0	0
SW4n		Involvement of NGOs	[initiated] / [not initiated]	not initiated	not initiated	0	0	0
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	not initiated	not initiated	0	0	0
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated	23	23	0	0
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	23	23	0	0
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	20	14	34	20	Dec-20
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	2	0	2	2	Dec-20
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	Yes	100%	0	0
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	2	0	2	2	Dec-20

SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	0	0	0	0	0
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	Not Available	0	0	0
SW5h		Composting units	[Nos. Required] / [Nos. Available]	5	1	5	4	Dec-20
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	1	9	8	Dec-20
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required	0	1	1	Dec-20
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required	0	1	1	Dec-20
SW5m		Sanitary Land fills	[Nos] / [Nos. Available]	No SLF	No SLF	1	1	Dec-20
SW5n		Capacity of sanitary landfills	[MT] / [Nos. Available]	No SLF	No SLF	0	0	0
SW5o		Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	1	1	2	1	Dec-20
SW5p		Other facilities	[give or select from list]	No facility	0	0	0	0
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	12 Cr	12 Cr	12 Cr	0	0
SW7b		OPEX	[INR per Year] / [% of requirement]	1.44 Cr	1.44 Cr	1.44 Cr	0	0
SW7c		Adequacy of OPEX	[Yes] / [No]	No	No	No	0	0

(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 1	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Mehsana nagarpalika				
	Population		[Nos as per 2011 census]	184991				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.7	0.7	0.7	0	0
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	0%
PW2b		Segregated Waste collection	[100%] / [partial %]	75%	75%	100%	25%	Dec-20
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used	1	0	0
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	23	23	23	0	0

PW2e		PW collection Centers	[Nos] / [not established]	1	1	2	1	Dec-20
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established	0	0	0	0
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not Established	0	0	0	0
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	0	0	0	0	0
PW4b		No Manufacturers	[Nos]	0	0	0	0	0
PW4c		No of pyrolysis oil plants	[Nos]	0	0	0	0	0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0	0	0	0
PW4e		Use in road making	[Quantity MT used per Month]	0	0	0	0	0
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0	0	0	0	0
PW5	Implementation of PW Management Rules, 2016							

PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	All sealed	All sealed	All sealed	0	0
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited	Prohibited	0	0
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented	Implemented	0	0
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None	None	0	0	0
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	None	0	0	0
PW6c		Amount of PRO Support	[Rs...]	0	None	0	0	0
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	None	0	0	0

PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	None	0	0	0
(iii) C&D Waste Management								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 1	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Mehsana Nagarpalika				
	Population		[Nos as per 2011 census]	184991				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	4	4	4	0	0
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Initiated	Initiated	1	0	0
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES	YES	1	0	0
CD3b		C&D Deposition point identified	[Yes] / [No]	YES	YES	1	0	0
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified	Notified	Notified	0	0
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	Initiated	Initiated	Initiated	0	0

CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility Exist	No facility Exist	0	Dec-20
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available	Not available	Not available	0	0
3.0 Domestic Sewage Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Mehsana Nagarpalika	Current Status	Desiarable limit	GAP	Time line for GAP
SM1	Inventory of Sewage Management							
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	23	23 MLD	--	--	--
SM1b		No of Class-II towns and above	[Nos]	0				
SM1c		No of Class-I towns and above	[Nos]	1	1	0	0	0
SM1d		No of Towns needing STPs	[Nos]	1	under Constrution	2	2	Dec-20
SM1e		No of Towns STPs installed	[Nos]	0	under Constrution	2	2	Dec-20

SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0	0	0	0	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	23	23	0	0	0
SM1h		Quantity of sewage flowing into lakes	[MLD]	0				
SM1i		No of industrial townships	[Nos]	2	2	0	0	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment							
SM2a		% sewage treated in STPs	[Automatic]	0	0	0	0	0
SM2b		Total available Treatment Capacity	[MLD]	0	0	0	0	0
SM2c		Additional treatment capacity required	[MLD]	23	23	0	0	Dec-20

SM3	Adequacy of Sewerage Network							
SM3a		No of ULBs having partial underground sewerage network	[Nos]	1	1	0	0	0
SM3b		No of towns not having sewerage network	[Nos]	0	1	0	0	0
SM3c		% population covered under sewerage network	[Automatic]	95%	95%	100%	5%	Dec-20

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 2	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	Unjha Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	57108				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	14	14			
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	8	8			
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	4	4			
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	1.5	1.5			
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	Not estimated	Not estimated			Apr-21
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	Not estimated	Not estimated	0.5	0.5	
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	No facility				Apr-21
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated				

SW1i		No of Old dump sites	[Nos] or [None]	1	1	1	0	
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	500	500	500	500	Apr-21
SW1k		No of Sanitary landfills	[Nos] or [None]	None	0	1	1	Apr-21
SW1l		No of wards	[nos]	9	9			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	0	0	0		
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data	0	0		
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	14	14	14		
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	4	4	4		Apr-21
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	8	8	8		
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	1.5	1.5	1.5		
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%				
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	0%	0%	10%	10%	Apr-21
SW4c		Manual Sweeping	[100%] / [partial%]	100%				
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	75%	75%	100%	25%	Apr-21
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	not initiated	not initiated	not initiated		

SW4f		Composting operation	[% of WW] / [not initiated]	20%	20%	100%	80%	Apr-21
SW4g		MRF Operation	[MRF used] / [not installed]	MRF used	MRF used			
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	1	1	Apr-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	DPR Prepared	100%	100%	Apr-21
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not initiated	Not initiated	1	1	Apr-21
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	Not initiated	1	1	Apr-21
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	20	20	0	0
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	Not initiated				
SW4n		Involvement of NGOs	[initiated] / [not initiated]	not initiated				
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not initiated				
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated	20			
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	20			
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	14	14	28	14	Apr-21
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	0	0	1	1	Apr-21
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	Yes			
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	0	0	1	1	Apr-21

SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	not required	not required	0		
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	Not Available			
SW5h		Composting units	[Nos. Required] / [Nos. Available]	1	1	5	4	Apr-21
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	Used			
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required	Required			Apr-21
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required	0	1	1	Apr-21
SW5m		Sanitary Land fills	[Nos.] / [Nos. Available]	No SLF	No SLF	1	1	Apr-21
SW5n		Capacity of sanitary landfills	[MT] / / [Nos. Available]	No SLF	No SLF	0	0	
SW5o		Waste Deposit Centers (DHW)	[Nos.] / [Nos. Available]	1	1	2	1	Apr-21
SW5p		Other facilities	[give or select from list]	No facility	0	0		
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	Done		
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	Done		
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	--				
SW7b		OPEX	[INR per Year] / [% of requirement]	--				
SW7c		Adequacy of OPEX	[Yes] / [No]	No				

(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 2	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Unjha Nagarpalika				
	Population		[Nos as per 2011 census]	57108				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.7	0.7	0.7		
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%	100%		
PW2b		Segregated Waste collection	[100%] / [partial %]	75%	75%	100%	25%	Apr-21
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used			
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	23	23	23		

PW2e		PW collection Centers	[Nos] / [not established]	1	1	2	1	Apr-21
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established	Not Established			
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not Established	Not Established			
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	0				
PW4b		No Manufacturers	[Nos]	0				
PW4c		No of pyrolysis oil plants	[Nos]	0				
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0				
PW4e		Use in road making	[Quantity MT used per Month]	0				
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0				
PW5	Implementation of PW Management Rules, 2016							

PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	All sealed	All sealed	All sealed		
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited	Prohibited		
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented	Implemented		
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None	None			
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	None			
PW6c		Amount of PRO Support	[Rs...]	0				
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	None			

PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	None			
(iii) C&D Waste Management								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 2	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Unjha Nagarpalika				
	Population		[Nos as per 2011 census]	57108				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	1.5	1.5	1.5		
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	initiated	initiated			
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES	YES			
CD3b		C&D Deposition point identified	[Yes] / [No]	YES	YES			
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified	Notified			
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated	initiated			

CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility Exist	No facility Exist	0	Apr-21
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available	Not available	Not available		
3.0 Domestic Sewage Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Unjha Nagarpalika	Current Status	Desiarable limit	GAP	Time line for GAP
SM1	Inventory of Sewage Management							
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	6.5	6.5			
SM1b		No of Class-II towns and above	[Nos]	1				
SM1c		No of Class-I towns and above	[Nos]	0				
SM1d		No of Towns needing STPs	[Nos]	1				
SM1e		No of Towns STPs installed	[Nos]	0	STP under construction	1	1	Apr-21

SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0	0	0	0	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	0				
SM1h		Quantity of sewage flowing into lakes	[MLD]	0				
SM1i		No of industrial townships	[Nos]	0				
SW2	Adequacy of Available Infrastructure for Sewage Treatment							
SM2a		% sewage treated in STPs	[Automatic]	0				
SM2b		Total available Treatment Capacity	[MLD]	0				
SM2c		Additional treatment capacity required	[MLD]	6.5				

SM3	Adequacy of Sewerage Network							
SM3a		No of ULBs having partial underground sewerage network	[Nos]	1	1	1		
SM3b		No of towns not having sewerage network	[Nos]	0	0%	0%		
SM3c		% population covered under sewerage network	[Automatic]	100%	100%	100%		

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 3	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	visnagar Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	63073				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	20	20	20	0	0
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	14	14	14	0	0
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	4	4	4	0	0
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	2	2	2	0	0
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	Not estimated	0	0	0	0
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	Not estimated	0	0	0	0
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	0.8	0.8	0.8	0	0
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated	0	0	0	0

SW1i		No of Old dump sites	[Nos] or [None]	0	0	0	0	0
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	5000	5000	5000	5000	Mar-21
SW1k		No of Sanitary landfills	[Nos] or [None]	None	0	1	1	Mar-21
SW1l		No of wards	[nos]	9	9			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	2	2	2	0	0
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	1	1	1	0	0
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	20	20	20	0	0
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	4	4	4	0	0
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	14	14	14	0	0
SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	2	2	2	0	0
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	0%
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	5%	5%	10%	5%	Mar-21
SW4c		Manual Sweeping	[100%] / [partial%]	95%	95%	100%	5%	Mar-21
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	70%	70%	100%	30%	Mar-21
SW4e		Digesters (Bio-methanation)	[% of WW] / [not initiated]	not initiated	not initiated	not initiated	0	0

SW4f		Composting operation	[% of WW] / [not initiated]	initiated	10%	100%	90%	Mar-21
SW4g		MRF Operation	[MRF used] / [not installed]	MRF Used	MRF Used	MRF Used	0	0
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	1	1	Mar-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	DPR Prepared	100%	100%	Mar-21
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not initiated	Not initiated	0	0	Mar-21
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	Not initiated	0	0	Mar-21
SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	5	7	2	Mar-21
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	Not initiated	Not initiated	0	0	0
SW4n		Involvement of NGOs	[initiated] / [not initiated]	initiated	initiated	0	0	0
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not initiated	Not initiated	0	0	0
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated	20	0	0	0
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	20	0	0	0
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	3	3	3	0	0
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	6	6	6	0	0
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	YES	YES	0	0
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	1	1	2	1	Mar-21

SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	1	1	1	0	0
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5h		Composting units	[Nos. Required] / [Nos. Available]	4	4	4	0	0
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	Used	Used	0	0
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5m		Sanitary Land fills	[Nos.] / [Nos. Available]	No SLF	No SLF	1	1	Mar-21
SW5n		Capacity of sanitary landfills	[MT] / / [Nos. Available]	No SLF	No SLF	0	0	0
SW5o		Waste Deposit Centers (DHW)	[Nos.] / [Nos. Available]	1	1	3	2	Mar-21
SW5p		Other facilities	[give or select from list]	No facility	0	0	0	0
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	256 lacs	256 lacs	448 lacs	192 Lacs	Mar-21
SW7b		OPEX	[INR per Year] / [% of requirement]	40 Lacs	40 Lacs	40 Lacs	40 Lacs	Mar-21
SW7c		Adequacy of OPEX	[Yes] / [No]	No	--	--	--	--

(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 3	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	visnagar Nagarpalika				
	Population		[Nos as per 2011 census]	63073				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	1.5	1.5	1.5	0	0
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	0%
PW2b		Segregated Waste collection	[100%] / [partial %]	50%	50%	100%	50%	Mar-21
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used	MRF Used	0	0
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	5	5	7	2	Feb-20

PW2e		PW collection Centers	[Nos] / [not established]	2	2	2	0	0
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established	0	0	0	0
PW3b		Established linkage with NGOs	[Nos] / [not established]	1	1	1	0	0
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	2	2	2	0	0
PW4b		No Manufacturers	[Nos]	0	0	0	0	0
PW4c		No of pyrolysis oil plants	[Nos]	0	0	0	0	0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0	0	0	0
PW4e		Use in road making	[Quantity MT used per Month]	0	0	0	0	0
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0	0	0	0	0
PW5	Implementation of PW Management Rules, 2016							

PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	All sealed	All sealed	All sealed	0	0
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited	Prohibited	0	0
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented	Implemented	0	0
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	7	5	7	2	Feb-20
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	0	0	0	0
PW6c		Amount of PRO Support	[Rs...]	0	0	0	0	0
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	0	0	0	0

PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	0	0	0	0
(iii) C&D Waste Management								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 3	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Visnagar Nagarpalika				
	Population		[Nos as per 2011 census]	63073				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	2	2	2	0	0
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated	0	0	0	0
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES	YES	YES	0	0
CD3b		C&D Deposition point identified	[Yes] / [No]	YES	YES	YES	0	0
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified	Notified	Notified	0	0
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated	initiated	initiated	0	0

CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility Exist	100%	100%	Mar-21
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available	Not available	100%	100%	Mar-21
3.0 Domestic Sewage Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	visnagar Nagarpalika	Currenet Status	Desiarable limit	GAP	Time line for GAP
SM1	Inventory of Sewage Management							
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	6	6	6	0	
SM1b		No of Class-II towns and above	[Nos]	1				
SM1c		No of Class-I towns and above	[Nos]	0				
SM1d		No of Towns needing STPs	[Nos]	1				
SM1e		No of Towns STPs installed	[Nos]	0	0	2	2	Mar-21

SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0	0	0	0	0
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	6	6			Mar-21
SM1h		Quantity of sewage flowing into lakes	[MLD]	0	0	0	0	0
SM1i		No of industrial townships	[Nos]	3	3	3	0	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment							
SM2a		% sewage treated in STPs	[Automatic]	0	0	100%	100%	Mar-21
SM2b		Total available Treatment Capacity	[MLD]	0	STP under progresses (1)11.57 MLD, (2) 5.25 MLD	100%	100%	Mar-21
SM2c		Additional treatment capacity required	[MLD]	6	6	0	0	Mar-21

SM3	Adequacy of Sewerage Network							
SM3a		No of ULBs having partial underground sewerage network	[Nos]	1				
SM3b		No of towns not having sewerage network	[Nos]	0				
SM3c		% population covered under sewerage network	[Automatic]	100%	100%	100%	0	0

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 4	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	kadi Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	78228				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	15	15	0	0	
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	7	7	11	4	Mar-20
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	2	2	4	2	Mar-21
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	0.66	0.66	0.75	0.09	Feb-21
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	2	2	0	0	
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	2	2	3	1	Dec-21

SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	0	0	0.15	0.15	Feb-21
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated	0	0.25	0.25	Jan-21
SW1i		No of Old dump sites	[Nos] or [None]	1	1	0	0	Dec-20
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	1000	1000	1000	1000	Dec-20
SW1k		No of Sanitary landfills	[Nos] or [None]	None	0	1	1	Mar-21
SW1l		No of wards	[nos]	9	9			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	2	2	0	0	Mar-21
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data	0	1	1	Mar-21
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	15	15	0	0	0
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	2	2	4	2	Mar-21
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	7	7	11	4	Mar-21

SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	0.66	0.66	0.75	0.09	Feb-21
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%			
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	10%	10%	0%	0%	
SW4c		Manual Sweeping	[100%] / [partial%]	90%	90%	0%	0%	
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%	100%	0%	0%	
SW4e		Digesters (Bio- methanation)	[% of WW] / [not initiated]	not initiated	not initiated	--	--	Mar-21
SW4f		Composting operation	[% of WW] / [not initiated]	25%	25%	100%	75%	Mar-21
SW4g		MRF Operation	[MRF used] / [not installed]	MRF used	MRF used			
SW4h		Use of Sanitary Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	--	--	Mar-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	initiated	--	--	Dec-20
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not initiated	Not initiated			
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	Not initiated	--	--	Mar-21

SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	initiated	--	--	
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	Not initiated	Not initiated	--	--	Mar-21
SW4n		Involvement of NGOs	[initiated] / [not initiated]	initiated	initiated	--	--	Dec-21
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not initiated	Not initiated	--	--	Mar-21
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated	initiated	--	--	Dec-20
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	initiated	initiated	--	--	Dec-20
SW5	Adequacy of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	1	1	--	--	
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	16	16	--	--	
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	100%	--	--	
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	1	1	--	--	
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	0	0	--	--	
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	Not Available	--	--	Mar-21

SW5h		Composting units	[Nos. Required] / [Nos. Available]	1	1	2	1	Mar-21
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	Used	--	--	
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required	Required	--	--	
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required	Required	--	--	
SW5m		Sanitary Landfills	[Nos.] / [Nos. Available]	No SLF	No SLF	--	--	
SW5n		Capacity of sanitary landfills	[MT] // [Nos. Available]	No SLF	No SLF	--	--	
SW5o		Waste Deposit Centers (DHW)	[Nos.] / [Nos. Available]	Not Available	Not Available	--	--	
SW5p		Other facilities	[give or select from list]	No facility	No facility	--	--	
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	--	--	
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	--	--	
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	470.74 Lacs	470.74 Lacs	470.74 Lacs	470.74 Lacs	Mar-21

SW7b		OPEX	[INR per Year] / [% of requirement]	24 Lacs	24 Lacs	24 Lacs	24 Lacs	Mar-21
SW7c		Adequacy of OPEX	[Yes] / [No]	No				
(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 4	Current Status	Desiarable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	kadi Nagarpalika				
	Population		[Nos as per 2011 census]	73228				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.44	0.44	0	0	Mar-21
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%			
PW2b		Segregated Waste collection	[100%] / [partial %]	15%	15%	100%	85%	Mar-21
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	MRF Used			

PW2d		Authorization of PW pickers	[Nos] / [not initiated]	Not initiated	Not initiated	1	1	Dec-20
PW2e		PW collection Centers	[Nos] / [not established]	2	2	0	0	
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established	Not Established	1	1	Mar-21
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not Established	Not Established	1	1	Mar-21
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	0	0	1	1	Mar-21
PW4b		No Manufacturers	[Nos]	0	0			
PW4c		No of pyrolysis oil plants	[Nos]	0	0			
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0			
PW4e		Use in road making	[Quantity MT used per Month]	0	0	2	2	Mar-21
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0	0			
PW5	Implementation of PW Management Rules, 2016							
PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	Partial	Partial	100%	50%	Mar-21

PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited			
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented			
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None	0			Mar-21
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	0			Mar-21
PW6c		Amount of PRO Support	[Rs...]	0	0			
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	0			
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	0			
(iii) C&D Waste Management								

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 4	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Kadi Nagarpalika				
	Population		[Nos as per 2011 census]	73228				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	0.66	0.66	0.75	0.09	Feb-21
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated	Not initiated			Mar-21
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES	YES			
CD3b		C&D Deposition point identified	[Yes] / [No]	YES	YES			
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified	Notified			

CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated	initiated			
CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility			
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available	Not available			
3.0 Domestic Sewage Management Plan								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	kadi Nagarpalika	Current Status	Desiarable limit	GAP	Time line for GAP
SM1	Inventory of Sewage Management							
SM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	11.2	11.2	0	0	
SM1b		No of Class-II towns and above	[Nos]	1				
SM1c		No of Class-I towns and above	[Nos]	0				
SM1d		No of Towns needing STPs	[Nos]	1				

SM1e		No of Towns STPs installed	[Nos]	0	0	1	1	Dec-21
SM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0	0	0	0	
SM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	11.2	11.2	0	0	Dec-21
SM1h		Quantity of sewage flowing into lakes	[MLD]	0	0	0	0	0
SM1i		No of industrial townships	[Nos]	0	0	0	0	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment							
SM2a		% sewage treated in STPs	[Automatic]	0	0	100%	100%	Dec-21
SM2b		Total available Treatment Capacity	[MLD]	0	0	12.8	12.8	Dec-21
SM2c		Additional treatment capacity required	[MLD]	11.2	0	0	0	
SM3	Adequacy of Sewerage Network							

SM3a		No of ULBs having partial underground sewerage network	[Nos]	1	1	0	0	
SM3b		No of towns not having sewerage network	[Nos]	0	0			
SM3c		% population covered under sewerage network	[Automatic]	100%	100%			

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 5	Current Status	Desiarable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	Kheralu Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	21848				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	5.5	5.5	5.5	0	0
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	2.5	2.5	2.5	0	0
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	2	2	2	0	0
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	0.5	0.5	0.5	0	0
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	Not estimated	Not estimated	0	0	0
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	Not estimated	Not estimated	0	0	0

SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	No Facility	No Facility	0	0	0
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated	Qty. not estimated	0	0	0
SW1i		No of Old dump sites	[Nos] or [None]	0	0	0	0	0
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	1000	1000	1000	1000	Mar-21
SW1k		No of Sanitary landfills	[Nos] or [None]	None	0	1	1	Mar-21
SW1l		No of wards	[nos]	6	6		0	0
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	0	0	0	0	0
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data	0	0	0	0
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	5.5	5.5	5.5	0	0
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	2	2	2	0	0
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	2.5	2.5	2.5	0	0

SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	2	2	2	0	0
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	0%
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	not initiated	not initiated	0	0	Mar-21
SW4c		Manual Sweeping	[100%] / [partial%]	100%	100%	100%	0%	0%
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	70%	70%	100%	30%	Mar-21
SW4e		Digesters (Bio- methanation)	[% of WW] / [not initiated]	not initiated	0	0	0	0
SW4f		Composting operation	[% of WW] / [not initiated]	initiated	10	100%	90%	Mar-21
SW4g		MRF Operation	[MRF used] / [not installed]	MRF used	1	1	0	0
SW4h		Use of Saniatry Landfill	[% of SW collected] / [no SLF]	No SLF	0	1	1	Mar-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated	Dpr Prepar ed	100%	100%	Mar-21
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not Initiated	Not Initiated	1	1	Mar-21
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Not initiated	Not Initiated	1	1	Mar-21

SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	5	7	2	Mar-21
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	not initiated	not initiated	0	0	0
SW4n		Involvement of NGOs	[initiated] / [not initiated]	initiated	0	0	0	0
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not Initiated	0	0	0	0
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	Initiated	20	20	0	0
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	Not Initiated	20	20	0	0
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	3	3	3	0	0
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	2	2	2	0	0
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	YES	YES	YES	0	0
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	1	1	2	1	Mar-21
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	not required	0	0	0	0
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available	0	1	1	Mar-21

SW5h		Composting units	[Nos. Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	Used	Used	0	0
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required	0	1	1	Mar-21
SW5m		Sanitary Landfills	[Nos.] / [Nos. Available]	No SLF	0	1	1	Mar-21
SW5n		Capacity of sanitary landfills	[MT] // [Nos. Available]	No SLF	0	0	0	0
SW5o		Waste Deposit Centers (DHW)	[Nos.] / [Nos. Available]	1	1	3	2	Mar-21
SW5p		Other facilities	[give or select from list]	No facility	0	0	0	0
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	Done	0	0
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	128 lacs	128 lacs	128 lacs	128 Lacs	Mar-21

SW7b		OPEX	[INR per Year] / [% of requirement]	54 lacs	50 lacs	50 lacs	50 lacs	Mar-21
SW7c		Adequacy of OPEX	[Yes] / [No]	No	--	--	--	--
(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 5	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Kheralu Nagarpalika				
	Population		[Nos as per 2011 census]	21848				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.9	0.9	0.9	0	0
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%	100%	0%	--
PW2b		Segregated Waste collection	[100%] / [partial %]	50%	50%	100%	50%	Mar-21
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF used	MRF used	MRF used	0	0
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	5	5	7	2	Mar-21

PW2e		PW collection Centers	[Nos] / [not established]	2	2	2	0	0
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established	0	0	0	0
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not Established	0	0	0	0
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	0	0	0	0	0
PW4b		No Manufacturers	[Nos]	0	0	0	0	0
PW4c		No of pyrolysis oil plants	[Nos]	0	0	0	0	0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0	0	0	0	0
PW4e		Use in road making	[Quantity MT used per Month]	0	0	0	0	0
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0	0	0	0	0
PW5	Implementation of PW Management Rules, 2016							
PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	All sealed	All sealed	0	0	0
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	Prohibited	0	0	0

PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented	Implemented	0	0	0
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None	None	0	0	0
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None	None	0	0	0
PW6c		Amount of PRO Support	[Rs...]	0				
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None	0	0	0	0
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None	0	0	0	0
(iii) C&D Waste Management								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 5	Current Status	Desirable limit	GAP	Time line for GAP

	Name of ULB		[name of ULB]	Kheralu Nagarpalica				
	Population		[Nos as per 2011 census]	21848				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	0.5	0.5	0.5	0	0
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated	Not initiated	0	0	0
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES	YES	YES	0	0
CD3b		C&D Deposition point identified	[Yes] / [No]	YES	YES	YES	0	0
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified	Notified	Notified	0	0
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated	initiated	initiated	0	0

CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility Exist	0	0	Mar-21
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available	Not available	0	0	Mar-21

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 6	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	Vijapur Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	25558				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	5	--	--	--	--
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	1.5	1.5	3	1.5	Dec-20
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	0.5	0.5	2	1.5	Dec-20
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	0.5	0.5	1.5	1	Mar-20
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	1	1	1		--
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	4	4	5	1	Dec-20

SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	0.2	0.2	0.2	0	0
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty not estimated	Qty not estimated	100%	100%	Dec-20
SW1i		No of Old dump sites	[Nos] or [None]	1	1	1	0	
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	10000	10000	-	-	Dec-20
SW1k		No of Sanitary landfills	[Nos] or [None]	None	None	1	1	Mar-21
SW1l		No of wards	[nos]	7	7			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	1	1	1	0	
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data	0	1	1	Dec-20
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	5	5	5		
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	2	2	2	0	
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	3	3	3	0	

SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	1.5	1.5	1.5	0	
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%	100%	100%		
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	10%	10%	10%		
SW4c		Manual Sweeping	[100%] / [partial%]	90%	90%	90%		
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%	100%	100%		
SW4e		Digesters (Bio- methanation)	[% of WW] / [not initiated]	not initiated				
SW4f		Composting operation	[% of WW] / [not initiated]	40%	40%	100%	60%	Dec-20
SW4g		MRF Operation	[MRF used] / [not installed]	MRF Used	1	1	0	
SW4h		Use of Saniatry Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	100%	100%	Mar-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiated				Dec-20
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not initiated				Not possibl e
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Intiated	40%	100%	60%	Dec-20

SW4l		Authorization of waste pickers	[initiated] / [not initiated]	Initiated				
SW4m		Linkage with TSDF / CBMWTF	[initiated] / [not initiated]	Not Initiated				Dec-20
SW4n		Involvement of NGOs	[initiated] / [not initiated]	Intiated				
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	Not Initiated				
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	Initiated				
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	Initiated				
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	2	2	2	0	
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	3	3	3	0	
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	Yes	100%	100%		
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	0				
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	Not required				
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available				

SW5h		Composting units	[Nos. Required] / [Nos. Available]	Not Available				
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used				
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required				
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required				
SW5m		Sanitary Landfills	[Nos] / [Nos. Available]	No SLF				
SW5n		Capacity of sanitary landfills	[MT] / [Nos. Available]	No SLF				
SW5o		Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	1	1	1	0	
SW5p		Other facilities	[give or select from list]	No facility				
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done				
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done				
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	--				

SW7b		OPEX	[INR per Year] / [% of requirement]	2400000	0	2E+06	2400000	Dec-20
SW7c		Adequacy of OPEX	[Yes] / [No]	No				
(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 6	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Vijapur Nagarpalika				
	Population		[Nos as per 2011 census]	25558				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.2	0.2	0.2	0	
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%				
PW2b		Segregated Waste collection	[100%] / [partial %]	45%	45%	100%	55%	Dec-20
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used				
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	16	16	16	0	

PW2e		PW collection Centers	[Nos] / [not established]	1	1	1	0	
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	1	1	1	0	
PW3b		Established linkage with NGOs	[Nos] / [not established]	Not established				
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	0	0	0	0	
PW4b		No Manufacturers	[Nos]	0				
PW4c		No of pyrolysis oil plants	[Nos]	0				
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0				
PW4e		Use in road making	[Quantity MT used per Month]	0				
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0				
PW5	Implementation of PW Management Rules, 2016							
PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	No action				

PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	0	0	0	0
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented				
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None				
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None				
PW6c		Amount of PRO Support	[Rs...]	0				
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None				
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None				
(iii) C&D Waste Management								

No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 6	Current Status	Desirable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Vijapur Nagarpalika				
	Population		[Nos as per 2011 census]	25558				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	0.5	0.5	1.2	0.7	Mar-20
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated				
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES				
CD3b		C&D Deposition point identified	[Yes] / [No]	YES				
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified				

CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated				
CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist				
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available				

1.0 Waste Management Plan								
(i) Solid Waste Management Plan (for each ULB)								
No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	ULB 7	Current Status	Desirable limit	GAP	Time line for GAP
	Name of Urban Local Body (ULB)		[name of ULB]	Vadnagar Nagarpalika				
	No of ULBs in the District		[Nos]	7				
	Population		[Nos as per 2011 census]	27790				
SW1	Report on inventory of total solid waste Generation							
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]	8				
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]	3.84	2	3.84	1.84	Mar-21
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]	3	3	4.16	1.16	Mar-21
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]	0.2				
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]	not estimated				
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]	not estimated				

SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]	no facility				
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]	Qty. not estimated				
SW1i		No of Old dump sites	[Nos] or [None]	0				
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]	3000	3000	3000	3000	Mar-21
SW1k		No of Sanitary landfills	[Nos] or [None]	None	0	1	1	Mar-21
SW1l		No of wards	[nos]	7	7			
SW2	Compliance by Bulk Waste Generators							
SW2a		No of BW Generators	[numbers] or [inventory not done]	0				
SW2b		No of on-site facilities for Wet Waste	[numbers] or [No data]	No data				
SW3	Compliance in segregated waste Collection SW Collection							
SW3a		Total generation	[Automatic] from SW1a	8				
SW3b		Wet Waste	[in MT/Day] or [Collection Not initiated]	2.6				
SW3c		Dry Waste	[in MT/Day] or [Collection Not initiated]	2.8				

SW3d		C&D Waste	[in MT/Day] or [Collection Not initiated]	0.2				
SW4	Waste Management Operations							
SW4a		Door to Door Collection	[100%] / [partial %] / [not initiated]	100%				
SW4b		Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	0%	0	50%	50%	Mar-21
SW4c		Manual Sweeping	[100%] / [partial%]	100%	100%	50%	50%	Mar-21
SW4d		Segregated Waste Transport	[100%] / [partial %] / [not initiated]	100%	100%			
SW4e		Digesters (Bio- methanation)	[% of WW] / [not initiated]	not initiate d	not initiate d			
SW4f		Composting operation	[% of WW] / [not initiated]	not initiate d	not initiate d	100%	100%	Mar-21
SW4g		MRF Operation	[MRF used] / [not installed]	MRF Used	MRF Used	1		
SW4h		Use of Saniatry Landfill	[% of SW collected] / [no SLF]	No SLF	No SLF	1	1	Mar-21
SW4i		Reclamation of old dumpsites	[initiated] / [not initiated]	initiate d	initiate d			Mar-21
SW4j		Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	Not initiate d	Not initiate d			
SW4k		Linkage with Recyclers	[initiated] / [not initiated]	Yes				

SW4l		Authorization of waste pickers	[initiated] / [not initiated]	initiated	Yes			
SW4m		Linkage with TSD / CBMWTF	[initiated] / [not initiated]	not initiated				
SW4n		Involvement of NGOs	[initiated] / [not initiated]	Initiated				
SW4o		Linkage with Producers / Brand Owners	[initiated] / [not initiated]	not initiated				
SW4p		Authorisation of Waste Pickers	[initiated] / [not initiated]	initiated				
SW4q		Issuance of ID Cards	[initiated] / [not initiated]	not initiated				
SW5	Adequacy of of Infrastructure							
SW5a		Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	5	5	5		
SW5b		Mini Collection Trucks	[Nos. Required] / [Nos. Available]	3	3	3		
SW5c		Segregated Transport	[yes] / [no] / [% area covered]	40%	40%	100%	60%	Mar-21
SW5d		Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	0				
SW5e		Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	1	1	1		
SW5f		Bio-methanation units	[Nos. Required] / [Nos. Available]	Not Available				

SW5h		Composting units	[Nos. Required] / [Nos. Available]	Not Available	0	1	1	Mar-21
SW5i		Material Recovery Facilities	[used or installed] / [not available]	Used	1	1		
SW5k		Waste to Energy (if applicable)	[Required] / [Nos. Available]	Required				
SW5l		Waste to RDF	[Required] / [Nos. Available]	Required				
SW5m		Sanitary Landfills	[Nos.] / [Nos. Available]	No SLF	No SLF	1	1	Mar-21
SW5n		Capacity of sanitary landfills	[MT] // [Nos. Available]	No SLF	No SLF			
SW5o		Waste Deposit Centers (DHW)	[Nos.] / [Nos. Available]	1	1	1		
SW5p		Other facilities	[give or select from list]	No facility	No facility			
SW6	Notification and Implementation of By-Laws							
SW6a		Notification of By-laws	[done] / [in progress] / [not initiated]	Done	Done	Done		
SW6b		Implementation of by-laws	[done] / [in progress] / [not initiated]	Done	Done	Done		
SW7	Adequacy of Financial Status of ULB							
SW7a		CAPEX Required	[INR] / [Not required]	--				

SW7b		OPEX	[INR per Year] / [% of requirement]	24 Lacs	24 Lacs	24 Lacs	24 Lacs	Mar-21
SW7c		Adequacy of OPEX	[Yes] / [No]	No	No	No		
(ii) Plastic Waste Management (for each ULB)								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 7	Current Status	Desiarable limit	GAP	Time line for GAP
	Name of ULB		[name of ULB]	Vadnagar Nagarpalika				
	Population		[Nos as per 2011 census]	27790				
PW1	Inventory of plastic waste generation							
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]	0.4	--	--	--	
PW2	Implementation of Collection							
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]	100%	100%	100%		
PW2b		Segregated Waste collection	[100%] / [partial %]	70%	70%	100%	30%	Mar-21
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]	MRF Used	1	1		
PW2d		Authorization of PW pickers	[Nos] / [not initiated]	Initiated				

PW2e		PW collection Centers	[Nos] / [not established]	1				
PW3	Establishment of linkage with Stakeholders							
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]	Not Established				
PW3b		Established linkage with NGOs	[Nos] / [not established]	2				
PW4	Availability of facilities for Recycling or utilization of PW							
PW4a		No. of PW recyclers	[Nos]	1				
PW4b		No Manufacturers	[Nos]	0				
PW4c		No of pyrolysis oil plants	[Nos]	0				
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]	0				
PW4e		Use in road making	[Quantity MT used per Month]	0				
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]	0				
PW5	Implementation of PW Management Rules, 2016							
PW5a		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]	No Action				
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]	Prohibited	0			

PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]	Implemented				
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners							
PW6a		No of Producers associated with ULBs	[Nos] / [None]	None				
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]	None				
PW6c		Amount of PRO Support	[Rs...]	0				
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]	None				
PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]	None				
(iii) C&D Waste Management								
No.	Action Areas	Details of Data Requirement	Measurable Outcome	ULB 7	Current Status	Desiarable limit	GAP	Time line for GAP

	Name of ULB		[name of ULB]	Vadnagar Nagarpalika				
	Population		[Nos as per 2011 census]	27790				
CD1	Inventory of C&D waste generation							
CD1a		Estimated Quantity	[Kg/Day] / [Not estimated]	0.2				
CD2	Implement scheme for permitting bulk waste generators							
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]	Not initiated				
CD3	Establishment of C&D Waste Deposition centers							
CD3a		Establishment of Deposition Points	[Yes] / [No]	YES				
CD3b		C&D Deposition point identified	[Yes] / [No]	YES				
CD4	Implementation of By-Laws for CD Waste Management							
CD4a		Implementation of By-laws	[notified] / [not notified]	Notified				
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]	initiated				

CD5	Establishment of C&D Waste recycling plant or linkage with such facility							
CD5a		Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]	No facility Exist	No facility Exist	1	1	Mar-21
CD5b		Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]	Not available				